

**Central Administrative Tribunal
Principal Bench**

O.A. No. 230/2017

New Delhi this the 19th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sh. Parmod Kumar, Driver, Age 51 yrs (Group C)
R/o House No. 5796/6,
New Chandrawal, Kamla Nehru,
New Delhi-07

...Applicant

(By Advocate: Mr. Parmod Kumar)

Versus

Delhi Transport Corporation
Through its Chairman,
I.P. Estate, New Delhi.

... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

After arguing for some time learned counsel for the applicant has sought leave of this Tribunal to withdraw this O.A.

2. Accordingly, this O.A. is dismissed as withdrawn.

**(Raj Vir Sharma)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**

